

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1491
ANSWERED ON:03.05.2016
Access on Terror Database
Adsul Shri Anandrao ;Yadav Shri Dharmendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether unhindered access of the Americans to the database of terror suspects in India was opposed by the Intelligence Agencies in the country and if so, the details thereof;
- (b) whether the Government has decided not to join a U.S. maintained global terror database and if so, the details thereof;
- (c) whether there has been several rounds of discussions between India and the U.S. in the past one year on the issue;
- (d) if so, whether both sides have decided to narrow down their differences on several key aspects; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): The Government of India and the USA have agreed to finalize an Agreement to expend intelligence sharing and terrorist watch-list information, after several round of detailed discussions, between the two countries. The details of agreement are being worked out.
